Subject:- Weekly Report in respect of important developments in CBEC for the week – 22.08.16 to 26.08.16 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 22.08.16 to 26.08.16.

1. Administrative Changes:-
   • Order regarding placement of services of Shri Rajeev Agarwal, IRS and Shri Bashishta Prasad, IRS on deputation basis at the disposal of Goods and Service Tax Network – Special Purpose Vehicle for the posts of Senior Vice President has been issued vide Office Order No. 98/2016 dated 24.08.2016.
   • Order regarding promotion of Shri A. Vijay Anand, IRS officer to the grade of Principal Chief Commissioner of Customs and Central Excise has been issued vide Office Order No. 99/2016 dated 26.08.2016.
   • Order regarding promotion of 11 IRS officers to the grade of Chief Commissioner / Director General of Customs and Central Excise has been issued vide Office order No. 100/2016 dated 26.08.2016.

2. Legislative Changes:-
   • Notification No.46/2016-Cus, dated 23.08.2016 has been issued to further amend Notification No. 96/2008-Customs dated 13.08.2008 so as to include 'Republic of Guinea-Bissau' in the list of countries eligible for preferential tariff under the said notification.
   • Notification No. 32/2016-CE, dated 26.08.2016 has been issued to further amend Notification No.12/2012-Central Excise dated 17.03.2012 so as to levy Basic Excise Duty at a concessional rate of 2% on Aviation Turbine Fuel drawn by operators or cargo operators from the Regional Connectivity Scheme (RCS) airports for a period of 3 years.
   • Notification No. 115/2016-Cus(N.T.) dated 26.08.2016 issued for representation by NACFS bonds and bank guarantee Insurance, cost recovery etc.
   • Notification No. 116/2016-Customs(N.T.) dated 26.08.2016 issued for appointment of CAA M/s Nagarjuna Oil Corporation Ltd., Chennai.

3. Any Circular/Instruction:-
   • Circular No. 38/2016-Customs dated 22.08.2016 issued for Guidelines regarding Provisional Assessment under section 18 of the Customs Act, 1962.
   • Circular No. 39/2016- Customs dated 26.08.2016 issued for revised guidelines for disposal of confiscated goods.
   • Circular No. 40/2016-Customs dated 26.08.2016 issued for Guidelines on safety and security of premises where imported for Export goods are loaded, unloaded or stored.
Circular No. 199/09/2016-ST dated 22.08.2016 issued regarding services provided to the Government a local authority or a governmental authority with regard to water supply.

Instruction vide F.No. 394/66/2016-Cus(AS) dated 23.08.2016 issued regarding boarding and rummaging of vessels, aircrafts and vehicle.

(Hemambika R. Priya)
Commissioner(Coord)

1. Chairman, CBEC
2. Member (Central Excise/ST)
3. Member (Admn.)
4. Member (Budget/GST)
5. Member (Legal & IT/DGTS)
6. Member (Customs)

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